

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 29/08/2016

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.08.2016 is circulated for information.

It is pertinent to mention that the appeal pendency as on 01/07/2016 was 1,00,034 which as on 01/08/2016 has been reduced to 99641.


(Mohinder Singh)
Dy. Registrar..

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

MONTHLY STATEMENT FOR THE MONTH OF JULY 2016 AS ON 01.08.2016

	OPNING BALANCE	FRESH INSTITUTION	DISPOSAL	PENDENCY
DELHI	14278	262	434	14100
MUMBAI	20289	316	347	20263
KOLKATA	9328	167	246	9251
CHENNAI	12382	177	254	12308
BANGALORE	10086	166	98	10157
AHMEDABAD	13235	168	105	13315
ALLAHABAD	5752	140	291	5593
CHANDIGARH	8057	97	219	7938
HYDERABAD	6627	131	42	6716
TOTAL	100034	1624	2036	99641

RECEIVED FROM OTHER BENCHES				TRANSFER TO OTHER BENCHES				DISPOSAL				CLOSING BALANCE													
EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY							
20	9	6	0	35	3	39	18	1	0	58	0	270	54	110	0	0	434	143	5452	3460	5055	0	133	14100	309
1	0	0	0	1	0	0	0	0	0	0	0	174	92	81	0	0	347	1	8961	8715	2587	0	0	20263	2
0	0	0	0	0	0	0	0	0	0	0	0	128	53	65	0	0	246	42	4259	2190	2802	0	0	9251	88
0	0	0	0	0	0	0	0	0	0	0	0	142	28	84	0	0	254	2	4303	3249	4754	2	0	12308	93
0	1	0	0	1	0	0	1	1	0	2	0	26	18	54	0	0	98	8	3233	1869	5055	0	0	10157	766
0	4	0	0	4	4	0	0	0	0	0	0	27	73	5	0	0	105	2	6946	2946	3423	0	0	13315	31
4	3	1	0	8	0	13	0	3	0	16	1	230	6	55	0	0	291	23	3474	395	1724	0	0	5593	105
0	0	0	0	0	0	0	0	0	0	0	0	100	8	111	0	0	219	0	5790	639	1509	0	0	7938	0
0	0	0	0	0	0	0	0	0	0	0	0	21	9	12	0	0	42	15	2340	1277	3099	0	0	6716	5
25	17	7	0	49	7	52	19	5	0	76	1	1118	341	577	0	0	2036	236	44758	24740	30008	2	133	99641	1399



Sunil Kumar
Technical Officer

MONTHLY STATEMENT FOR THE MONTH OF JULY 2016 AS ON 01.08.2016

	OPENING BALANCE					FRESH INSTITUTION					APPEAL RESTORED										
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY
DELHI	5690	3392	5069	0	127	14278	339	48	131	77	0	6	262	110	3	0	14	0	0	17	0
MUMBAI	9015	8687	2587	0	0	20289	2	119	116	81	0	0	316	1	0	4	0	0	0	4	0
KOLKATA	4328	2189	2811	0	0	9328	114	57	54	56	0	0	167	16	2	0	0	0	0	2	0
CHENNAI	4402	3222	4755	2	0	12382	95	42	53	82	0	0	177	0	1	2	0	0	0	3	0
BANGALORE	3202	1864	5020	0	0	10086	770	53	23	90	0	0	166	4	4	0	0	0	0	4	0
AHMEDABAD	6897	2949	3389	0	0	13235	28	65	65	38	0	0	168	1	11	1	1	0	0	13	0
ALLAHABAD	3620	395	1737	0	0	5752	126	93	3	44	0	0	140	3	0	0	0	0	0	0	0
CHANDIGARH	5843	642	1572	0	0	8057	0	46	5	46	0	0	97	0	1	0	2	0	0	3	0
HYDERABAD	2332	1279	3016	0	0	6627	20	29	7	95	0	0	131	0	0	0	0	0	0	0	0
TOTAL	45329	24619	29957	2	127	100034	1494	552	457	609	0	6	1624	135	22	7	17	0	0	46	0

1 Sanctioned strength of the Members is 33 and working strength is 23 as on 01.08.2016

2 Figures may be considered as tentative and subject to further verification.

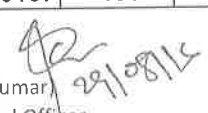
3 Members on leave during the month of July 2016 for 65 no. of days as under.

Sl. No.	Name	Category	Strength	On Leave
1	Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Judicial	1	0
2	Mrs. Archana Wadhwa, Member (Judicial)	Judicial	1	0
3	Sh. M.V. Ravindran, Member (Judicial)	Judicial	1	0
4	Sh. D.N. Panda, Member (Judicial)	Judicial	1	0
5	Sh. Ashok Jindal, Member (Judicial)	Judicial	1	0
6	Dr. D. M. Mishra, Member (Judicial)	Judicial	1	0
7	Sh. Anil Choudhary, Member (Judicial)	Judicial	1	0
8	Sh. H. K. Thakur, Member (Technical)	Technical	1	0
9	Sh. S. K. Mohanty, Member (Judicial)	Judicial	1	0
10	Sh. R.K. Singh, Member (Technical)	Technical	1	0
11	Sh. Ramesh Nair, Member (Judicial)	Judicial	1	0
12	Ms. Sulekha Beevi C.S., Member (Judicial)	Judicial	1	0
13	Shri S.S. Garg, Member (Judicial)	Judicial	1	0
14	Sh. P. K. Choudhary, Member (Judicial)	Judicial	1	0
15	Sh. P.M. Saleem, Member (Technical)	Technical	1	0
16	Sh. Ashok Kumar Arya, Member (Technical)	Technical	1	0
17	Sh. B. Ravichandran, Member (Technical)	Technical	1	0
18	Sh. Raju, Member (Technical)	Technical	1	0
19	Sh.C.J. Mathews, Member (Technical)	Technical	1	0
20	Shri V. Padmanabhan, Member (Technical)	Technical	1	0
21	Shri M.M. Damodhar, Member (Technical)	Technical	1	0
22	Shri Anil G. Shakkurwar, Member (Technical)	Technical	1	0
23	Shri Devender Singh, Member (Technical)	Technical	1	0

Note :

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2016.**

YEARS	DELHI	MUMBAI	KOLKAT	CHENNA	BANG.	AHMEDB	ALLBD	CHD	HYD
1988									
1989									
1991							1		
1993		1							2
1995		11							
1996		29							
1997		45			1				
1998	4	61			0				
1999	0	32			0	1			
2000	0	215		1	2	0			0
2001	0	142		2	0	0			0
2002	0	261		0	0	9			2
2003	0	79		1	3	2	1		3
2004	5	223	1	37	5	1	11	13	8
2005	116	931	5	425	16	17	22	20	12
2006	65	1219	3	568	4	1	94	116	14
2007	415	830	58	456	162	90	220	348	211
2008	229	931	602	335	300	268	224	415	306
2009	613	977	948	692	784	838	365	569	602
2010	1880	1261	832	951	801	1259	585	978	539
2011	1684	1202	1170	834	1023	1162	606	765	625
2012	1556	1720	1018	854	1223	1124	734	621	992
2013	1907	2116	1092	1700	1659	2435	511	1068	903
2014	1980	3953	1215	1920	1521	2653	722	1691	1124
2015	1542	2218	1075	2108	1522	1982	802	917	762
2016	2104	1806	1232	1424	1131	1473	695	417	611
TOTAL	14100	20263	9251	12308	10157	13315	5593	7938	6716


 (Sunil Kumar)
 Technical Officer